

श्री सभापति: यह 6 o'clock या 6.30 कोई sacrosanct है! मुझे मेरा बचपन याद आ रहा है। एग्रीकल्चर लेबर, जो खेतों में काम करते हैं -- मैं आपके बारे में नहीं बोल रहा हूँ, आपके विभाग के बारे में बोल रहा हूँ -- मुझे याद है, उनमें से कुछ महिलाएं जो थीं, वे शाम को पांच बजे के समय देखती रहती थीं। मुझे समय नहीं आया, क्योंकि उस समय मेरी उम्र बहुत कम थी। मैंने बाद में उन लोगों से पूछा, तो उन्होंने बताया कि घर जाकर बच्चों को दूध देना है। यहां हम लोगों को छः बजे के बाद जाकर क्या करना है, यह मुझे समझ में नहीं आ रहा है। We are all Members of the Rajya Sabha. We are Elder. We have time at our disposal. We will be appreciated by the people if we sit up to 7 or 8 o'clock. The other House is sitting. So, please keep this in mind. This is not to make any comment on any individual, etc. But, let us remember that we can still sit through. I don't force anything on you. The Minister himself is saying that we will take it up tomorrow.

Now, Messages from Lok Sabha.

MESSAGES FROM LOK SABHA – Contd.

- (I) The Special Protection Group (Amendment) Bill, 2019**
- (II) The Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Bill, 2019**

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Special Protection Group (Amendment) Bill, 2019, as passed by Lok Sabha at its sitting held on the 27th November, 2019."

(II)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Bill, 2019, as passed by Lok Sabha at its sitting held on the 27th November, 2019."

Sir, I lay a copy each of the Bills on the Table.
